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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13.10.2017

O.A./260/863/2010 KARTIKA CHANDRA DAS

REJOINDER TO COUNTER BY R-1 TO 4 -V/S-

NOT FILED, COUNTER NOT FILED BY D/O POST
R-5

ITEM NO:28

FOR APPLICANTS(S) Adv. : Mr. T. Rath

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Mr. T. Rath, Ld. Counsel for the applicant does not press this O.A. Hence the O.A. is disposed of being not pressed. Mr. S. Behera, Ld. SCGPC appearing for the Official Respondents submits that he has no objection.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>